

These schemes/programmes are administered by various Central Ministries /Departments and their implementation is governed by the programme specific guidelines. In some cases such as the Mahatma Gandhi National Rural Employment Guarantee Act, Indira Awaas Yojana, Swarnajayanti Gram Swarozgar Yojana, etc. funds are allocated and released directly to the districts.

**Amount sanctioned/released for UID project**

1778. SHRI AVINASH PANDE: Will the PRIME MINISTER be pleased to state:

(a) whether data is available with the Ministry about total amount of money sanctioned and released till date for UID project; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Yes, Sir.

(b) The Government had approved an outlay of Rs. 147 crore and Rs. 3023.01 crore for phase I and phase II of the UID Project in Nov. 2009 and July 2010 respectively. These covered the setting up of infrastructure in HQ and Regional Offices, creation of testing facilities for Pilots and proof of concept experiments, creation of standards in various areas of operations, setting up of a Project Management Unit, hiring of consultants for preparation of Detailed Project Reports for various components of the Project, recurring establishment cost for 5 (five) years and issue of 10 crore UID numbers.

Details of annual budget allocation and expenditure for UID Project are given below:

Year	Annual Budget (Final Allocation) (in crores of INR)	Expenditure incurred (in crores of INR)
2009-10	26.38	26.21
2010-11	273.80	268.41
2011-12 (upto October 2011)	1470.00	210.22

**Asymmetry in assets holding pattern**

1779. SHRI D. BANDYOPADHYAY: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn to the 'India Human Development Report 2011' published by the Institute of Applied Manpower Research of the Planning Commission;

(b) if so, the percentages of assets being held by the top five per cent of the household and the bottom 60 per cent of the household; and

(c) whether Government has noticed any significant asymmetry in assets holding pattern in spite of the high rate of growth, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) Yes, Sir. The 'India Human Development Report 2011, published by the Institute of Applied Manpower Research has reported that top 5 percent of the households in India owned 38 percent of total assets while bottom 60 percent of households owned 13 per cent of total assets based on the National Sample Survey (NSS) for the year 2002-03.

The Indian economy has been experiencing high growth rate consistently in the recent past, but the impact of this high growth on asset holding position of the households has not been assessed. The National Sample Survey Office (NSSO) has not conducted any further survey on Household's asset holding after 2003. No study has been commenced so far by the Government for this purpose.

#### **Rural and urban per capita income**

1780. DR. GYAN PRAKASH PILANIA: Will the PRIME MINISTER be pleased to state:

(a) Per Capita Income (PCI) at current prices, during the last ten years;

(b) difference in PCI of Rural and Urban India;

(c) the comparative price rise of household use commodities in comparison to above percentage rise in PCI of the nation; and

(d) whether increase in PCI was illusory?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) The Per Capita Income (PCI) of the country, measured by per capita Net National Income (NNI) at current price, is given year wise for the last ten years from 2001-02 to 2010-11 in table-I in the statement (See below). The PCI at current prices has registered an annual average growth rate of about 12.8% during this period.